

Annexure-7

SI No		Details of Claimant		Details of Claim Received		Details of Claim admitted			Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any	
		Department	Government	Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of Claim	Whether related party?						% of voting Share in SCC
1	Employees Provident Fund Organisation	Government of India	14-Dec-22	89,56,760	-	PF Dues, Interest, Penalty & Damages	No	0.00%	-	-	-	89,56,760	Reason: Claim is not as per IBBI LP regulations. Requested many times but not submitted their claim as per IBBI form.	
2	The Deputy Director, Legal Branch, ESI Corporation	Government of India	22-Dec-22	23,26,084	16,05,264	ESI Contribution & Interest	No	0.81%	-	-	-	7,20,820	Clarifications raised, no response received and hence the claim admitted during CIRP has been admitted	
3	Income Tax Department	Government of India	22-Feb-22	33,56,28,043	15,21,23,467	Income Tax dues, Penalty, Interest	No	76.91%	-	-	-	18,35,04,576	No claim received during liquidation process, however the claim admitted during CIRP has been considered	
				34,69,10,887	15,37,28,731			-	77.73%	-	-	-	19,31,82,156	

EAP Infrastructures Pvt Ltd

Date of commencement of Liquidation: 23-Nov-22

List of Creditors as on: 20-Jan-23

List of Operational Creditors (Government Dues)

Amount in ₹